

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 31.01.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 8/2022	V Venkata Sivakumar Liquidator (The Jeypore Sugar Co., Ltd V IDBI Bank Ltd & 8 Ors	V. Venkata Sivakumar (Party in Person)	
2.	Comp App (AT)(CH)(Ins) No. 11/2022 & IA No. 24 & 25/2022	Dr. Anil Kumar V Tata Global Beverages Ltd	T. K. Bhaskar Santhosh Mathew	Thomas Vellapally Caveator
3.	Comp App (AT)(CH)(Ins) No. 29/2022 & IA No. 57/2022	Teja Cement Ltd V I.V. Nanda Gopal & Anr	Avinash Krishnan Ravi Jerin Asher Sojan	I.V. Nanda Gopal (Party in Person) Caveator for R1

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	TA. No. 135/2021, Comp. App (AT)(Ins) 803/2019	Dr. Ravi Shankar Vedam Vs Udhyaman Investments Pvt. Ltd & 13 Ors.	T.K. Bhaskar, Srinath Sridevan K. Harishankar	Ms. Madhumita Bora for R1 D. Srinivasan, K. Moorthy K. Vasudevan for R2 & R3 Prithu Garg, Abai Pratap Singh, Siddharth Mehta R4 to R8 B. Karunakaran, Md Tabish Zia and Anirudha. J R9 Vasudevan for RP Vineet Ranjan R11 Yashraj Singh Deora, Shyam Agarwal and Sonal Mashankar R13 G. Ananda Selvam R14
5.	TA No.134/2021 (Comp App) (AT) (Ins)No. 653/2019)	Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr	T.K. Bhaskar, Srinath Sridevan K. Harishankar Neeha Nagpal	D. Srinivasan K. Moorthy S.R. Sundar & P. Stella Mary R2 Ms. Pooja Dhar for Applicant Intervenor
6.	TA. No. 154/2021, Comp. App (AT)(Ins) 557/2019	M. Mohamed Fahrudeen Vs Mr. Vasudevan Resolution Professional of Tiffins Barytes Asbestos & Paints Ltd. & 2 Ors	B. Karunakaran	K. Moorthy R1 & D. Sreenivasan, for RP Bijoy Kumar Pradhan, R2 Ms. Madhusmita Bora R3

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)(Ins) 144/2021	Swaroop Kumar Huggi V Simplex Infrastructure Ltd & anr	Jay Kishor Singh	T. V. L. Narasimha Rao Caveator for R1 Adhi Narayana Babji Kotla IRP

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	TA No. 13/2021 (Comp App (AT) (Ins) No. 850/2019)	S. P Coal Resources P Ltd V Indus Fila Litd & 3 ors	Goutham Shishankar	Supriya Jain Tushar Mudgal for RP Yugank Goel – R2 Shreyas Jayasimha Akash Sherwal – R4
9.	Comp App (AT)(CH)(Ins) No. 34/2021	M/s. OPG Power Generation Pvt Ltd V M/s. AKCT Chidambaram Cotton P Ltd	C P Niveda Aparajitha Viswanath	T. Shanmugam
10.	Comp App (AT) (CH) No. 10/2021	M. S. Muralidharan & another Vs Technology Frontiers India Private & 10 others	K. Gaurav Kumar PCS Alpa Jain PCS	Sri Ram PCS R1 RanghaSyee R8 Kumarpal Chopra R9 P. Gridharan R3, 4, 5 & 11 Gauri Rasgotra – R6, R7 & R10 R2 Served

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By the order of Hon'ble Member (J)**(Chennai Bench)****For Assistance,**

1. Dy. Registrar - **PH No. : 044-2888 0500**
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